

LOK SABHA

UNSTARRED QUESTION NO. 2401

TO BE ANSWERED ON 9TH MAY 2016

SUBSIDY ON LPG CYLINDERS

†2401. SHRI SUKHBIR SINGH JAUNAPURIA:

SHRI PANKAJ CHAUDHARY:

SHRI K. PARASURAMAN:

पेट्रोलियम एवं प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) the time limit, if any, fixed by the Government to provide LPG subsidy on domestic gas cylinders;

(b) whether the Government proposes to extend the said time limit, if so, the details thereof and the reasons therefor;

(c) the details of mechanism/guidelines prescribed in the Direct Benefit Transfer Scheme (DBTL)/PAHAL for LPG consumers and quantum of subsidy disbursed so far, State/UT-wise;

(d) the number of consumers who have enrolled their Aadhaar cards in the country along with the number of LPG consumers who are deprived of getting the subsidy even after the enrolment and the corrective steps taken/being taken by the Government in this regard, State/UT-wise indicating the time by which the deprived consumers are likely to get LPG subsidy directly in their bank accounts, State/UT-wise;

(e) whether the Government proposes to reduce the number of subsidised cylinders to the consumers and has also received suggestions from various quarters in this regard and if so, the details thereof and the response of the Government thereto; and

(f) whether the Government proposes to provide subsidy on domestic connections of private gas agencies and if so, the details thereof?

ANSWER

पेट्रोलियम एवं प्राकृतिक गैस मंत्रालय में राज्य मंत्री (स्वतंत्र प्रभार) (श्री धर्मेंद्र प्रधान)

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI DHARMENDRA PRADHAN)

(a) to (c) The LPG consumers, who are 'Cash Transfer Compliant' (CTC) under PAHAL scheme, are getting subsidy on LPG cylinders with a cap of 12 cylinders in a

financial year excluding such LPG consumers, who or whose spouse have taxable income of ₹ 10 lakh and above during the previous financial year computed as per the Income Tax Act, 1961.

LPG consumers, who join the PAHAL scheme, get the LPG cylinders at non-subsidised price and receive LPG subsidy (as per their entitlement) directly into their registered bank accounts next day. However, due to involvement of several stake holders (like LPG distributors, NPCI & banks) in subsidy transfer process and depending on their internal processes, delays can happen. From inception of the scheme, out of 149.17 crore transactions, 146.96 crore are successful in transferring cash to the bank account of the LPG consumers. The failure rate of transactions is approx 1.4 % only. The reason for the failure of transactions is mainly due to the mismatch of the bank account mapped with Aadhaar and the LPG Consumer Id, incorrect Bank Account number submitted by the consumer etc.

As on 03.05.2016 ₹ 37230.62 crore subsidies has been transferred to the bank accounts of the consumers.

(d) As on 03.05.2016, 15.39 crore LPG consumers are CTC. Among them, 10.14 crore LPG consumers have seeded their Aadhar numbers alongwith bank account. Rest 5.25 LPG consumers have seeded their bank account. All the CTC LPG consumers, excluding such LPG consumers, who or whose spouse have taxable income of ₹ 10 lakh and above during the previous financial year computed as per the Income Tax Act, 1961, are getting LPG subsidy in their registered bank account, hence no consumer is deprived of from getting LPG subsidy.

(e) Government has received a number of suggestions to reduce the number of subsidised cylinders to the consumers. However, no proposal is under consideration of the government to reduce the current cap of 12 subsidised cylinders in a financial year to the LPG consumer.

(f) Currently, no proposal is under consideration of the government to provide subsidy on domestic connections given by private gas agencies.
